

(c) the steps taken by Union Government in this regard? .

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) and (c). Do not arise.

Supply of Potash by Soviet Union

6657. SHRIMATI BASAVA RAJESWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Soviet Union has agreed to supply five lakh tonne of muriate of potash under the trade plan for this year;

(b) if so, to what extent this will meet the requirements of the fertilizer;

(c) whether some other countries have also agreed to supply the same; and

(d) if so, the quantity thereof, countrywise?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) to (d). It would not be in the public interest to disclose the information sought.

[*Translation*]

Fishery Harbours in Maharashtra

6658. PROF. MAHADEO SHIWANKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of proposal for construction of fishery harbours in Maharashtra pending with Union Government;

(b) the reasons therefor; and

(c) the action taken or proposed to be taken by the Union Government to clear these projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) There are no proposal for the construction of fishery harbours in Maharashtra pending with Government of India.

(b) and (c). Do not arise.

[*English*]

Verification about Foreign Collaborations

6659. SHRI SUDARSAN RAYCHAUDHURI:
SHRI K. PRADHANI:
SHRI T. BALA GOUD:
CH. RAM PRAKASH:
SHRI PRAKASH V. PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the credentials of foreign collaborators, particularly from the angle of security and integrity of the country, are verified before their requests for collaborations are cleared;

(b) if so, how this verification is done;

(c) whether this verifications was done in the case of major foreign collaborations decided finally during the last three years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The verification is done through record-check of foreign collaborators.

(c) and (d). This relates to security, and cannot be disclosed on the Floor of the House.